Annexure – 7

Name of the corporate debtor: Bansal Infracon Private Limited; Date of commencement of Liquidation: 31-05-2022; List of creditors as on: 07.03.2023

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	State Tax Department, Bhavnagar, Gujarat	State Government, Gujarat	29.06.2022	3,17,10,360.00	3,17,10,360.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	
2	Employees Provident Fund Organisation, Regional Office, Ahmedabad	Central Government	27.06.2022	14,442.00	14,442.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	Since the liability for damage and interest was not crystalized on the date of claim receipt and hence claim not admitted
3	Assistant Commissioner of Income Tax, circle-1, Bhavnagar	Income Tax Department	29.06.2022	80,93,61,154.00	80,93,61,154.00	Unsecured	NO	NO	NO	N.A.	NIL	N.A.	NIL	NIL	
	Total			**84,10,85,956.00**	**84,10,85,956.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**	**0.00**	